श्री उपसभापतिः सब्जेक्ट childhood immunization है।

श्री प्रमोद तिवारी : महोदय, मैं चाइल्डहुड की ही तो बात कर रहा हूं, अभी जवानी में कहां आया हूं, मैं वहीं चल रहा हूं।

श्री उपसभापतिः जी, बोलिए।

श्री प्रमोद तिवारीः मैं बच्चों के टीके के बारे में ही बात कर रहा हूं। टीका तो लगा दिया और 52 करोड़ रुपये इलेक्टोरल बॉन्ड में चंदा दे दिया और इन्होंने हिंदुस्तान में ऐसा टीका लगवा दिया कि सडन डेथ्स रिपोर्ट हो रही हैं।

महोदय, मैं आपसे और आगे कहना चाहता हूं कि पहले तो चेचक, पोलियो, हैजा, डिप्थीरिया, टिटनेस, हेपेटाइटिस में हमने रिकॉर्ड बनाया है, उन्मूलन किया है, लेकिन यह सरकार बहुत लापरवाही बरत रही है ...(समय की घंटी)...

श्री उपसभापतिः धन्यवाद, माननीय प्रमोद तिवारी जी। The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Pramod Tiwari: Shrimati Priyanka Chaturvedi (Maharashtra), Dr. Fauzia Khan (Maharashtra), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala), Shri A.A. Rahim (Kerala), Shri Jose K. Mani (Kerala), Shri Sandosh Kumar P (Kerala), Shri R. Girirajan (Tamil Nadu), Shri P.P. Suneer (Kerala), Shri Saket Gokhale (West Bengal), Shri Niranjan Bishi (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Imran Pratapgarhi (Maharashtra), and Shri P. Wilson (Tamil Nadu).

माननीय श्री देबाशीष सामंतराय।

## Demand to allocate houses under PMAY scheme to the State of Odisha

SHRI DEBASHISH SAMANTARAY (Odisha): Mr. Deputy Chairman, Sir, there has been repeated demands from Odisha for providing fifteen lakh PMAY houses for the States. Three years back, the then Chief Minister, Shri Naveen Patnaik had urged the hon. Prime Minister to sanction 1.84 lakh houses for the families hit by the Cyclone Fani under the Pradhan Mantri Awas Yojana Gramin and thirteen lakh houses for the non-Fani affected tribal districts and backward KBK Region. He had also thanked the hon. Prime Minister for sanctioning 8.17 lakh PMAYG houses to Odisha while drawing his attention to the woes of many families of Kalahandi-Bolangir-Koraput Region and tribal dominated districts of the State and to many families which had lost their houses in Cyclone Fani in

2019. He had said that the Ministry of Rural Development had allowed identification of eligible left-out families by 7<sup>th</sup> March, 2019. But, the State could identify only 35,000 families within the stipulated period because of preoccupation of Government machinery in preparatory work for 2019 General Elections. Everybody is aware of network connectivity and Left Wing Extremism violence in some pockets of the State. When the Ministry opened window for only the fourteen districts affected by Cyclone Fani, another 7.87 lakh families were identified. The State Government conducted the identification through the rural housing portal and found another 5.9 lakh families in sixteen districts, not affected by Cyclone Fani, but eligible. The districts unaffected by Cyclone Fani were predominantly tribal ones and in the KBK Region of the State.

He had reminded the Prime Minister of his commitment in May, 2019, to allot five lakh PMA houses to families affected by the cyclone and said, there are 1.84 lakh families whose houses were damaged. These families are otherwise not entitled for availing normal PMAY-G houses. So, these families may be considered. The Centre has, however, said that it won't be possible. It had said that 18,56,652 applicants were in the Permanent Waiting List based on the Socio-Economic Caste Census held in 2011. Another 11,03,916 persons were included in the AWAS PLUS portal of the Ministry taking the total number of applicants for housing assistance under PMAY-Gram.

MR. DEPUTY CHAIRMAN: Please conclude. Your time is over. The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Debashish Samantray: Shri P. Wilson (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Subhasish Khuntia (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri Jawhar Sircar (West Bengal), Shrimati Sulata Deo (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Shri S. Selvaganabathy.

## Request for setting up of a defence corridor in Puducherry

SHRI S. SELVAGANABATHY (Puducherry): Mr. Deputy Chairman, Sir, the area of Puducherry is about 492 sq. kms and it is a very important educational hub of South India with reputed educational institutions imparting high-standard school education and the professional courses like Engineering and Medical. Hundreds of well-trained and qualified students are passing out every year but they are struggling because of the lack of employment opportunities. The Government of India's initiative of 'Make in India' had